

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †974
ANSWERED ON 08.02.2018

RELEASE OF FUNDS FOR PROJECTS UNDER AIBP

†974. SHRIMATI KAMLA DEVI PAATLE

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the total number of small irrigation projects sanctioned under AIBP in Chhattisgarh during each of the last three years and the total amount involved therein along with the area likely to be irrigated therefrom;
- (b) the share of the Central assistance in the total projected cost of the said projects;
- (c) whether this share has been released and if so, the details thereof;
- (d) if not, the reasons therefor and the time by which the remaining amount of this assistance is likely to be released; and
- (e) whether any proposal regarding 100 small irrigation projects for the year 2014-15 has been received from Chhattisgarh and if so, the details thereof and the reaction of the Government thereto along with the time by which funds are likely to be released after their approval?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d) Works related to water resources development & management are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY).

Central Assistance (CA) of Rs. 121.62 cr. was released for ongoing cluster of 147 SMI schemes of Chhattisgarh during 2014-15. However, proposal of 100 Surface Minor Irrigation (SMI) schemes (in three clusters) was received during fag end of 2014-15 and the same could not be processed during that year. As per available records, proposals were not received from State Government thereafter.
